

अध्यक्ष महोदय : फाइनैस बिल पर
आ जाएगा।

श्री अटल बिहारी वाजपेयी : नहीं,
आप इस पर फिर से विचार कर
लीजिए।

DR. SUBRAMANIAM SWAMY
(Bombay North East): I had given
notice of an adjournment motion
about the need for a Central Act on
Gurudwaras on the question of
kirtans.....

MR. SPEAKER : Not allowed.

DR. SUBRAMANIAM SWAMY :
You are from Punjab. What will
your constituency think ?

MR. SPEAKER : This is not a
question for adjournment. Not
allowed.

श्री हरीश रावत : अध्यक्ष महोदय,
अमरीका के राजदूत....।

अध्यक्ष महोदय : नाट एलाउड।

श्री रामावतार शास्त्री (पटना) :
मैं यही कह रहा था कि राकेट वाला
मामला बहुत गम्भीर है।

अध्यक्ष महोदय : कल कार्लिंग अटेंशन
आ रहा है। थोड़ा समय तो लगता ही है,
मेरे पास कोई जादू तो है नहीं।

श्री हरिकेश बहादुर (गोरखपुर) :
अध्यक्ष महोदय, कल मैंने खुद जाकर देखा
कि जो प्लाई-ओवर बन रहे हैं, उसमें
मस्जिद और कब्रिस्तानों को तोड़ा जा रहा
है...। (Interruptions)**

अध्यक्ष महोदय : नाट एलाउड।

12.03 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF TOURISM AND CIVIL
AVIATION FOR 1982-83.

THE MINISTER OF TOURISM
AND CIVIL AVIATION (SHRI
A.P. SHARMA) : I beg to lay on
the Table a copy of the Detailed
Demands for Grants (Hindi and
English versions) of Ministry of
Tourism and Civil Aviation for
1982-83. [Placed in Library See No.
LT-3967/82].

NOTIFICATION UNDER INDUSTRIES
(DEVELOPMENT AND REGULATION)
ACT, 1951 AND IMPORTED CEMENT
CONTROL (SECOND AMENDMENT)
ORDER, 1982.

THE MINISTER OF INDUS-
TRY AND STEEL AND MINES
(SHRI NARAYAN DATI TI-
WARI) : I beg to lay on the Table.

(1) A copy of Notification No.
S.O. 138(E) (Hindi and English ver-
sions) published in Gazette of India
dated the 17th March, 1982 regarding
continuance of management of the
Indian Rubber Manufacturers
Limited, Calcutta beyond five years,
under sub-section (2) of section 18A
of the Industries (Development and
Regulation) Act, 1951. [Placed in
Library See No. LT-3968/82].

(2) A copy of the Imported
Cement Control (Second Amendment
Order, 1982 (Hindi and English ver-
sions) published in Notification No.
233(E) in Gazette of India dated the
31st March, 1982, under sub-section
(5) of section 3 of the Essential Com-
modities Act, 1955. [Placed in
Library. See No. LT-3969/82].